

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (SPECIAL BENCH)

Item No.316

IA-2066/2022 IA-5271/2021 IA-5317/2021 IA-1007/2022 CA-452/19

In

IB-1251(ND)/2018

IN THE MATTER OF:

M/s. Dynamic Star Security Allied Services

.... **APPLICANT/PETITIONER**

Vs.

M/s. Newgen Specialty Plastics Ltd.

....**RESPONDENT**

SECTION

U/s 9 IBC code 2016

Order delivered on 23.09.2022

CORAM:

SHRI L.N.GUPTA

MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS

MEMBER (JUDICIAL)

PRESENT:

For the Liquidator : CMA SK Bhatt, Liquidator along with CMA Kamal Tyagi

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 12.10.2022.


(Court Officer)
Court-III